

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 174 of 2012 and
Appeal Nos. 27 & 98 of 2013

Dated : 25th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 174 of 2012

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Ms. Charu Singhal for
Mr. Sakesh Kumar for R-1
Mr. Parveen Singhl, Jt. Dir M&F PSERC

Appeal No.27 of 2013

Punjab State Transmission Corporation Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Ms. Charu Singhal for
Mr. Sakesh Kumar for R-1
Mr. Parveen Singhl, Jt. Dir M&F PSERC

Appeal No. 98 of 2013

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Er. Sanjay Kr., Addl SE, PSPCL

Counsel for the Respondent (s): Ms. Shikha Ohri
Mr. Parveen Singhl, Jt. Dir M&F PSERC

(2)

ORDER

At the request of the learned Counsel for the Commission, post the matter for further hearing on **4th October, 2013**.

(Rakesh Nath)
Technical Member
vt/kt

(Justice M. Karpaga Vinayagam)
Chairperson